

BEFORE THE NATIONAL GREEN TRIBUNAL – (SOUTH ZONE) CHENNEI

Application No. O.A.125/2021

B.Balakrishnan,  
S/o, Rengarajan,  
Lalpuram & Post,  
Chidambaram Taluk,  
Cuddalore District.

.....Applicant

-Vs-

1. The District Collector,  
Cuddalore
2. The Sub Collector,  
Chidambaram.
3. The Thasildar,  
Chidambaram
4. The Commissioner,  
Chidambaram, Municipality.
5. The Executive Engineer,  
P.W.D, Chidambaram.
6. The District Environmental officer,  
TNPCC, Cuddalore.
7. The Executive Engineer,  
Tamil Nadu Water & Drainage Board,  
Cuddalore.
8. The Block Development Officer,  
Kumaratchi Panchayath Union,  
Cuddalore District.

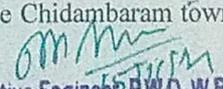
.....Respondents

**STATUS REPORT FILED BY THE 5<sup>TH</sup> RESPONDENT**

I, V.Samraj, aged 58 years and presently working as Executive Engineer, PWD/WRD, Coleroon Basin Division, Chidambaram, Cuddalore District do hereby solemnly swear and state as follows.

I am the 5<sup>th</sup> respondent in the above application, pending before this Tribunal. As the Executive Engineer, I am well aware of the facts of this case and I am filing this Status Report as per the direction of this Hon'ble Tribunal.

The water bodies flowing in Chidambaram Municipal area are Khan Sahib Canal, which belong to the Public Works Department, Water resources Department, Coleroon Basin Division, Chidambaram. A part of Khan Sahib Canal is running in the Chidambaram town area for a length of 5 km.

  
Executive Engineer, P.W.D., W.R.D.,  
Coleroon Basin Division  
CHIDAMBARAM - 605 001

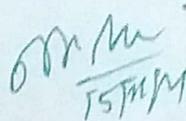
The above canal is maintained by removing the floating plants and removing congestions during every rainy season for free flow of water. During November 2020 also, floating machineries were used to remove the silt and obstructions like water hyacinth. Moreover, 94 encroachers were identified in Khan Sahib Canal during 2018.

Now in order to remove encroachments,

- a. Form-I was got from the Tahsildar, Chidambaram which belongs to the encroachers,
- b. Form - II has been prepared and displayed on notice board in the concern Taluk Office, VAO Office, R.I Office and relevant office for information.
- c. Form - III - The PWD officials and Revenue Officials are issued the Form - III to the encroachers on 21-10-2021 for eviction purpose.

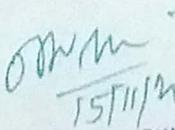
A letter was communicated to the Municipal Commissioner, Chidambaram vide this office Lr.No.141<sup>M</sup>/F/JDO/2021/Dated:-18-06-2021 regarding discharging the sewage water in this Canal. It is informed to treat the sewage water before allowing in the water bodies.

The Respondent humbly submits and prays this Hon'ble Tribunal may be please to record this Status Report and pass any order or orders as the Hon'bly Tribunal may be fit and proper. This Respondent submits that this Respondent will abide the orders of this Hon'ble Tribunal.

  
Executive Engineer, P.W.D., W.R.D.,  
Coleroon Basin Division  
CHIDAMBARAM - 608 001.

#### Verification

I, V.Samraj, the 5<sup>th</sup> Respondent herein do hereby verified the contents of this Status Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

  
Executive Engineer, P.W.D., W.R.D.,  
Coleroon Basin Division  
CHIDAMBARAM - 608 001.

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